GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5523 ANSWERED ON:28.04.2015 IPS CADRE Singh Shri Abhishek

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has fixed any criteria for deciding the Indian Police Service cadre earmarked for any State; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Yes Madam.

(b): Cadre to a candidate selected for appointment in the Indian Police Service is allocated under Rule, 5(1) of the Indian Police Service (Cadre) Rules, 1954, in accordance with the criteria laid down in the Government of India guidelines issued vide O.M. No.13011/22/2005-AIS(I) dated 8th April, 2008 as amended from time to time.